

CONTESTED COMMERCIAL CASES DISPOSED DURING THE MONTH OF JULY 2026																
SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE DECISION	OF DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE DISPOSAL (CONTESTED SETTLED)	OF DATE EXECUTION /N DECREE	OF NUMBER OF DAYS FOR EXECUTION	ACT SECTION
1	MS. NEELOFER ABIDA PERVEEN DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	NIL													
2	SH. RAJESH KUMAR GOEL DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	306	CS (COMM)	CS (COMM)/256/2025	05-03-2025	SONAL JAIN Vs BRLI BALA GARG	MUNISH VOHRA	9811427955	22-07-2026	504	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
			306	CS (COMM)	CS (COMM)/520/2024	27-04-2024	YASH MATLANI Vs RAHUL BHATIA	ABHINAV BHATIA	9999551989	28-07-2026	822	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
			306	CS (COMM)	CS (COMM)/962/2025	02-09-2025	M/S B R AGROTECH LTD Vs VIVEK SINGLA	DEEPAK YADAV	9999980081	30-07-2026	331	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
			306	CS (COMM)	CS (COMM)/1119/2025	27-10-2025	BANK OF BARODA Vs SHOORVEER SINGH	GEETANJALI SHARMA	8447833470	30-07-2026	276	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
			306	CS (COMM)	CS (COMM)/143/2025	31-01-2025	M/s CAPITAL METALS Vs DHARAMPAL GUPTA	DILIP SINGH	9810111052	31-07-2026	546	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
			306	CS (COMM)	CS (COMM)/182/2026	11-02-2026	UNION BANK OF INDIA Vs BIJENDRA SINGH AND ANR	DEEPA GUPTA	9312292558	31-07-2026	470	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
3	MS. DEVENDER KUMAR SHARMA DISTRICT JUDGE, COMMERCIAL COURT-03	CENTRAL	303, Extension Block, Tis Hazari Courts, Delhi	RECOVERY OF MONEY	CS/943/2024	02.09.2024	ADITYA CONSTRUCTION COMPANY VS DELHI JAL BOARD	SHIKHA GOYAL AND NARESH SHARMA	8287634805 & 9810305586	06.07.2026	672	YES	DECREE		-	-
			303, Extension Block, Tis Hazari Courts, Delhi	RECOVERY OF MONEY	CS/612/2024	18.05.2024	M/S INTACT TRANSPORT PVT. LTD. VS THE ORIENTAL INSURANCE COMPANY LTD.	ADITYA SINGH AND APOORV SARVARIA	9873734646 & 8527291395	29.07.2026	802	YES	DECREE			
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 34 ARBITRATION	CS/603/2025	26.05.2025	NEERAJ AGGARWAL VS VIRENDER GUPTA	VIKRANT MITTAL & DEEPAK RAO	9868860486 & 9899090801	13.07.2026	413	NO	DISMISSED			
			303, Extension Block, Tis Hazari Courts, Delhi													
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 34 ARBITRATION	CS/ 785/2025	10.07.2025	YOGESH AGGARWAL VS MCD	SATYENDER KUMAR SINGH & YASH AGGARWAL	9811161525 & 9891306550	11.07.2026	366	NO	DECREED			

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8	SH. RAMESH KUMAR -II DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	308 EXTENSION BLOCK THCH DELHI		CS (COMM)/300/2025	12-03-2025	GUPTA PAPER HOUSE PVT LTD Vs M/S TANYA PAPER HOUSE PVT LTD		29-07-2026	494 DAYS	YES	NIL	NIL	NIL	1
9	SH. ANIL ANTI, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL		RECOVERY	CS (COMM)/451/2018	24-11-2018	ENDEAVOUR SYSTEM: PRIVATE LIMITED Vs INTELLIGENT COMMUNICATION SYSTEMS INDIA LTD.	AMIT GOSWAMI	9910860506	21-07-2026	2105	N/A	CONTESTED		
				RECOVERY	CS (COMM)/1327/2019	27-07-2019	R.C.K LEASING AND FINANCING PVT. LTD. Vs MANISH KUMAR	Meenu Dilawari	9212322100	25-07-2026	1915	N/A	CONTESTED		
				RECOVERY	CS (COMM)/2278/2019	25-09-2019	ARUN NARULA Vs ABHINAV AGGARWAL	DHARMENDRA	9990855855	08-07-2026	1857	N/A	CONTESTED		
				RECOVERY	CS (COMM)/1263/2025	01-12-2025	M/S CONSTRUCTION COMPANY Vs Municipal Corporation of Delhi	PUJASatendra kumar singh	9811161525	10-07-2026	167	N/A	CONTESTED		
				RECOVERY	CS (COMM)/270/2026	06-03-2026	RAJAN VERMA Vs Municipal Corporation of Delhi	Satendra kumar singh	9811161525	18-07-2026	102	N/A	CONTESTED		
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	307	Civil	CS (COMM)/946/2021	44274	Mr. DINESH JAIN Prop. of M/s SIDDHARTH INTERNATIONAL Vs M/s P. B. RETAIL PVT. LTD.		46209	#MACRO?	Yes	Contested	46209		
			307	Civil	CS (COMM)/5014/2021	44526	MANHAR CREATION Vs RAKESH SHARMA PROPRIETOR OF M/S KANHA GARMENTS		46221	#MACRO?	Yes	Contested	46221		
			307	Civil	CS (COMM)/2043/2022	44799	CANARA BANK Vs MAMTA		46207	#MACRO?	Yes	Contested	46207		
			307	Civil	CS (COMM)/1463/2023	45231	PHI LEARNING PRIVATE LTD Vs JBC PUBLISHERS AND DISTRIBUTORS		46223	#MACRO?	Yes	Contested	46223		
			307	Civil	CS (COMM)/1057/2024	45558	M/s The Magic Touch Events Vs Delhi Police Through its Deputy Commissioner of Police (Prov. n Logistics)		46213	#MACRO?	Yes	Contested	46213		
			307	Civil	CS (COMM)/1096/2025	45944	Anil Kumar Prop. of M/s A.K. and Co. Vs Municipal Corporation of Delhi		46234	#MACRO?	Yes	Contested	46234		
			307	Civil	CS (COMM)/1204/2025	45978	BANK OF BARODA Vs MOHD. MEHRAJ		46211	#MACRO?	Yes	Contested	46211		
			307	Civil	Execution (Comm.)/205/2026	46130	VIKAS VERMA Vs MUNICIPAL CORPORATION OF DELHI		46209	#MACRO?	Yes	Contested	46209		
11	SH. MUKESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	COURT ROOM 309	CS (COMM)	CS (COMM)/1151/2024	19-10-2024	PRATAP SINGH Vs MUNICIPAL COPORATION OF DELHI AND ANR	Satyender Kr Singh	9811161525	31-07-2026	650		Contested/Decreed		

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			COURT ROOM 309	CS (COMM)	CS (COMM)/468/2025	01-05-2025	M/s R K Goel Abhey Kumar Jain Vs Municipal Corporation of Delhi	A K Trivedi	9871441764	24-07-2026	449		Contested/Decreed			
			COURT ROOM 309	CS (COMM)	CS (COMM)/887/2025	02-08-2025	M/s GLOBAL MEDIKIT LIMITED Vs M/S S P SINGH AGENCIES	Nishi Ranjan Singh	8447826804	28-07-2026	360		Contested/Dismissed			
			COURT ROOM 309	CS (COMM)	CS (COMM)/226/2026	21-02-2026	PUPINDER PAL SINGH Vs MUNICIPAL CORPORATION OF DELHI	Satyender Singh	9811161525	28-07-2026	157					
12	SH. LAL SINGH, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	401	CS (COMM)/	993/2025	10-09-2025	TRUSTLNDERS CAPITAL PVT LTD Vs ABHISHEK KUMAR			04-07-2026	297	SETTLED IN MEDIATION				
			401	CS (COMM)/	1321/2025	12-12-2025	SIMRAN FAB Vs KIRAN CHUGH			06-07-2026	206	COMPROMISE				
			401	CS (COMM)	/420/2026	08-04-2026	BINDAL MARKETING CO. Vs Komal Prop M K Enterprises			06-07-2026	89	EX-PARTE				
			401	CS (COMM)	/19/2025	08-01-2025	MS S K EDUCATIONS PVT LTD Vs KHILTA BACHPAN SCHOOL AND OTHERS			07-07-2026	545	COMPROMISE				
			401	CS (COMM)/	1364/2025	26-12-2025	HAMDARD NATIONAL FOUNDATION (IND) AND ANR. Vs MOONSTAR LIFECARE PVT LTD			13-07-2026	199	COMPROMISE				
			401	CS (COMM)/	1282/2025	02-12-2025	PURSHOTAM DASS SABLANIA Vs ASHOK LEATHER COMPANY			14-07-2026	224	WITHDRAW				
			401	CS (COMM)/	230/2026	23-02-2026	Union Bank Of India Vs Jatin and others			14-07-2026	141	EX-PARTE				
			401	CS (COMM)/	1231/2025	22-11-2025	YOGESH AGGARWAL Vs MUNICIPAL CORPORATION OF DELHI AND ANR.			20-07-2026	240	DECREE				
			401	CS (COMM)	/617/2026	30-05-2026	SUMIT GUPTA Vs ATUL JAIN			20-07-2026	51	SETTLED IN MEDIATION				
			401	CS (COMM)	/529/2025		Addidas AG Vs Anurag Wadhwa, Prop. of She Zone by BB			24-07-2026	437	SETTLED IN MEDIATION				
			401	CS (COMM)/	1272/2025	02-12-2025	Union Bank of India Vs MOHD SULTAN			25-07-2026	235	DECREE				
			401	CS (COMM)	/742/2026	04-07-2026	CANARA BANK Vs RASHID AHMED SINCE DECEASED THROUGH LEGAL HEIRS			29-07-2026	25	COMPROMISE				

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			401	CS (COMM)	/126/2026	30-01-2026	SAFEART INDUSTRIES PVT LTD Vs ANIL KUMAR CHAPLOT			31-07-2026	182	DECREE				
13	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	402	CIVIL CASE	Misc DJ/130/2026	Johnson controls (India) pvt. Ltd Vs multitex filtration	46069	46206	Contested	DISMISSED	137	Yes	Contested	NA	NA	Application U/o 9 R 13
			402	CIVIL CASE	CS (COMM)/1276/2025	ASHA GOEL Vs Municipal Corporation of Delhi	45993	46218	Contested	DECREE	225	Yes	Contested	NA	NA	Recovery suit
			402	CIVIL CASE	CS (COMM)/393/2024	Manoj Kumar Gupta Vs Jain Domestic Appliances	45373	46223	Contested	DECREE	850	Yes	Contested	NA	NA	Recovery suit
			402	CIVIL CASE	CS (COMM)/1221/2024	CANARA BANK Vs SWATI SHARMA	45602	46224	Contested	DISMISSED	622	Yes	Contested	NA	NA	Recovery suit
			402	CIVIL CASE	CS (COMM)/34/2025	SREE GOKULAM CHIT AND FINANCE COMPANY PVT	45666	46227	Contested	DECREE	561	Yes	Contested	NA	NA	Recovery suit
			402	CIVIL CASE	CS (COMM)/1565/2023	Rakesh Arora Vs Noida Polychem Pvt Ltd	45269	46233	Contested	DISMISSED	964	Yes	Contested	NA	NA	Recovery suit
14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL													
15	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST		(CS COMM)	CS (COMM)/515/2024	01-07-2024	M/s Shivani Leather Cloth Industries Vs Jitender Mishra	madhur mahajan	9314258572	10-07-2026	739 days	yes	CONTESTED	NIL	NIL	
				(CS COMM)	OMP (COMM.)/3/2025	14-02-2025	JHAWAR TRADERS Vs Sohan Lal Commodity Management Pvt Ltd	Shrimay Mishra	7902412532	03-07-2026	504 days	yes	CONTESTED	NIL	NIL	
16	SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST			CS (COMM)/905/2023	45273	Modern Engineering Works Vs Elegance Baby			46217	944		DECREE			
					CS (COMM)/906/2023	45273	State Bank Of India Vs Shivam			46219	946		DECREE			
					CS (COMM)/180/2024	45341	Anil Arora Vs Achal Sharma			46234	893		DISMISSED ON MERITS			
					CS (COMM)/5877/2024	45645	M/S Varun Builders Through its proprietor Varun Khurana Vs Municipal Corporation of Delhi Through its			46225	580		DECREE			
					CS (COMM)/563/2025	45845	JASVINDER KAUR Vs GIAN SINGH GOPAL			46231	386		DECREE			

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17	SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS (COUNTER CLAIM)	CS (COMM)/846/2023	45237	M/S DEV TRADER VS M/S VIDYAARTHI SETHI SCHOOL WEAR	SK TIWARI	9643089237	46204	967	NA	DECREED	Nil	Nil	
				CS (COMM)	CS (COMM)/626/2024	45497	M/S JUHIE INDIA PVT LTD VS PRITAM SINGH AND ANR	SAMMAN VARDHAN	7717730165	46205	708	NA	DECREED	Nil	Nil	
				CS (COMM)	CS (COMM)/24/2025	45667	M/S SUNRISE ENTERPRISES VS THE EXECUTIVE ENGINEER DELHI JAL BOARD	HARSH CHACHRA	9910454141	46205	538	NA	DECREED	Nil	Nil	
				CS (COMM)	CS (COMM)/862/2023	45251	CHETAN ASIWAL VS SONAM WASAN	SANJEEV KUMAR GUPTA	9810075779	46206	955	NA	DECREED	Nil	Nil	
				CS (COMM)	CS (COMM)/615/2024	45493	M/S NEXGEN FOOTWEARS PVT LTD VS SUNITA SAINI	NK BHAMBRI	9810001774	46207	714	NA	DECREED	Nil	Nil	
				CS (COMM)	CS (COMM)/912/2023	45274	SURESH CHANDRA INFRATECH PVT LTD VS M/S S.S TOTAL CONSTRUCTION INDIA PVT. LTD	SANJEEV KUMAR YADAV	9350567126	46217	943	NA	DISMISSED	Nil	Nil	
				CS (COMM)	CS (COMM)/1010/2024	45625	HITCOLUS FOOTWEAR PVT LTD VS DEEPAK FOOTWEAR	PRABHAKAR	9718164410	46224	599	NA	DECREED	Nil	Nil	
18	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL													
19	SH. PRASHANT KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS (COMM)/559/2021	CS (COMM)/559/2021	18-11-2021	M/S PATANJALI AYURVED LIMITED Vs SANJEEV CHAUDHARY			15-07-2026			DEGREE			
				CS (COMM)/397/2020	CS (COMM)/397/2020	15-12-2020	M/s APPLE GROWERS MARKETING CENTRE Vs M/S AMRIT HUMIFRESH PRESERVATION PVT LTD			25-07-2026			DISMISSED ON MERITS			
				Counter Claim/8/2021	Counter Claim/8/2021	09-02-2021	M/S APPLE GROWERS MARKETING CENTRE Vs M/S AMRIT HUMIFRESH PRESERVATION PVT LTD			25-07-2026			DISMISSED ON MERITS			
				CS (COMM)/757/2024	CS (COMM)/757/2024	03-09-2024	M/s BRIJ INDUSTRIES Vs SHREE RADHA GOVIND ELECTRICALS			31-07-2026			DISMISSED ON MERITS			
20	SH. PULASTYA PARAMCHALA, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	1	CS (COMM.)	734/2019	43817	PUNJAB NATIONAL BANK Vs SANTOSH CHAUDHARY ETC.	BIJAY MOHAN GOSWAMI	9015893668	46224	2407	YES	DECREED	NA	NA	RECOVERY
				CS (COMM.)	282/2020	43885	STAR PROPWELL PVT LTD Vs STATE BANK OF INDIA	K. SUNIL AND ASSOCIATES	9810078796, 8285378793	46221	2336	YES	DISMISSED	NA	NA	RECOVERY
				OMP (COMM.)	58/2021	44302	SH. SUDHANSHU SHARAN Vs COAL INDIA LIMITED	SUSHIL KUMAR SINGH	9654244955	46210	1908	NO	ALLOWED	NA	NA	U/S34

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				OMP (COMM.)	109/2021	44510	VIPIN KUMAR JAIN Vs PRRSAAR COMMODITIES PRIVATE LIMITED	SACHIN BANSAL ARTI SHARMA	9810186530	46207	1697	NO	ALLOWED	NA	NA	U/S34
				CS (COMM.)	439/2021	44494	MR. GAURAV KODESIA SOLE PROPRIETER OF M/S PAN PACIFIC PRINTERS Vs M/S SAGENEHA KUMARI DESIGNS PVT LTD	ASHOK NIJHAWAN, ARUN BATTA AND ABDUL	9810113384	46211	1717	YES	DECREED	08.07.2026	NA	RECOVERY
				CS (COMM.)	536/2021	44527	M/S KOHLI ONE HOUSING AND DEVELOPMENT PVT LTD Vs M/S SALUJA CONSTRUCTION	Lex Jurists (Advocates & Solicitors)	9660013524	46204	1677	YES	DECREED	NA	NA	U/S34
				OMP (COMM.)	162/2022	44865	CARZONRENT INDIA PVT LTD Vs NORTHERN RAILWAYS	GAURAV OGAMD SJINJA, AGGARWAL	880202620074, 9953240238	46233	1368	NO	ALLOWED	NA	NA	U/S34
				OMP (COMM.)	18/2023	44963	THE PRINCIPAL DEPARTMENT OF TRAINING AND TECHNICAL EDUCATION Vs SARVESH SECURITY	ADITI GUPTA	9811046710	46220	1257	NO	ALLOWED	NA	NA	U/S34
				OMP (COMM.)	76/2023	45066	UNION OF INDIA Vs M/ AKASH BUILDERS	SS.C AND RAJPAL RAJPAL	9891175510, 9899893624	46226	1160	NO	ALLOWED	NA	NA	U/S34
				OMP (COMM.)	77/2023	45066	UNION OF INDIA Vs M/ AKASH BUILDERS	SS.C AND RAJPAL RAJPAL	9891175510, 9899893624	46226	1160	NO	ALLOWED	NA	NA	U/S34
				OMP (COMM.)	97/2023	45127	VARUN KUMAR SHARMA Vs TOYOTA FINANCIAL SERVICES INDIA LTD	RSG ASSOCIATES	9821104506, 7503656701	46231	1104	NO	ALLOWED	NA	NA	U/S34
				OMP (COMM.)	69/2024	45386	M/S NATIONAL AGRICULTURAL COOPERATIVE MARKETING FEDERATION OF INDIA	CHINTRANSHU L. A. SINHA / APAR GUPTA	9650872772	46228	842	NO	DISMISSED	NA	NA	U/S34
				OMP (COMM.)	117/2024	45420	NATIONAL AGRICULTURE COOPERATIVE MARKETING FEDERATION OF INDIA	RAKESH KUMAR	9310707170	46225	805	NO	DISMISSED	NA	NA	U/S34
				OMP (COMM.)	10/2025	45679	DEALMONEY COMMODITIES PRIVATE LIMITED Vs ABHISHEK SETHI	SAURAV BHASIN	9899331166	46230	551	NO	ALLOWED	NA	NA	U/S34
				OMP (COMM.)	56/2025	45769	The CMD Ordnance Factory and Anr Vs Mohan Lal Gupta	Vikrant Mittal, Ms. Nahid Aman & Varun Mittal	98688-60486)	46209	440	NO	DISMISSED	NA	NA	U/S34
21	SH. SANJAY KHANAGWAL DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI	25	CS (COMM.)	74 / 2024	22.01.2024	LADUMS ELECTRICALS PVT. LTD. VS. ION EXCHANGE INDIA LTD.	SH. VISHAL SAXENA	98100251245	01.07.2026	892	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
				CS (COMM.)	426 / 2023	25.07.2023	SINGHAL PIPES PVT. LTD. VS. TDI INFRACON INDIA LTD.	SH. ARJUN SANJAY	9871548703	11.07.2026	1083	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
				CS (COMM.)	698 / 2023	19.12.2023	NEHA BANSAL VS. ANCHIT GUPTA	SH. SAMEER DEWAN	NOT PROVIDED	18.07.2023	943	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY

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				CS (COMM.)	754 / 2022	03.09.2022	PRAKASH BROTHERS VS. M/S VISHVAS PUBLICATIONS PVT. LTD.	SH. PUNEET MALHOTRA	9911254578	18.07.2026	1415	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
				OMP (COMM.)	185 / 2023	23.12.2023	BALAJI AGRO PVT. LTD. VS. UNION OF INDIA	SH. SAURAV SINGH	9810006115	30.07.2026	951	NA	CONTESTED	NA	NA	U/S 34 OF ARBITRATION & CONCILIATION ACT 1996
				OMP (COMM.)	193 / 2024	07.09.2024	UNION OF INDIA VS. STATE TRADING CORPORATION OF INDIA LTD. (STC)	MS. JYOTI	9313471929	30.07.2026	692	NA	CONTESTED	NA	NA	U/S 34 OF ARBITRATION & CONCILIATION ACT 1996
				OMP (COMM.)	194 / 2024	07.09.2024	UNION OF INDIA VS. STATE TRADING CORPORATION OF INDIA LTD. (STC)	SH. RAJESH KR. REXWAL	9313471929	30.07.2026	692	NA	CONTESTED	NA	NA	U/S 34 OF ARBITRATION & CONCILIATION ACT 1996
				OMP (COMM.)	195 / 2024	07.09.2024	UNION OF INDIA VS. STATE TRADING CORPORATION OF INDIA LTD. (STC)	SH. RAJESH KR. REXWAL	9313471929	30.07.2026	692	NA	CONTESTED	NA	NA	U/S 34 OF ARBITRATION & CONCILIATION ACT 1996
				OMP (COMM.)	212 / 2024	30.08.2024	UNION OF INDIA VS. STATE TRADING CORPORATION OF INDIA LTD. (STC)	SH. RAJESH KR. REXWAL	9810006115	30.07.2026	700	NA	CONTESTED	NA	NA	U/S 34 OF ARBITRATION & CONCILIATION ACT 1996
				OMP (COMM.)	226 / 2024	05.11.2024	STATE TRADING CORPORATION VS. UNION OF INDIA	SH. SAURAV SINGH	9810006115	30.07.2026	633	NA	CONTESTED	NA	NA	U/S 34 OF ARBITRATION & CONCILIATION ACT 1996
				OMP (COMM.)	227 / 2024	05.11.2024	STATE TRADING CORPORATION VS. UNION OF INDIA	SH. SAURAV SINGH	9810006115	30.07.2026	633	NA	CONTESTED	NA	NA	U/S 34 OF ARBITRATION & CONCILIATION ACT 1996
				OMP (COMM.)	228 / 2024	05.11.2024	STATE TRADING CORPORATION VS. UNION OF INDIA	SH. SAURAV SINGH	9810006115	30.07.2026	633	NA	CONTESTED	NA	NA	U/S 34 OF ARBITRATION & CONCILIATION ACT 1996
				OMP (COMM.)	229 / 2024	05.11.2024	STATE TRADING CORPORATION VS. UNION OF INDIA	SH. SAURAV SINGH	9810006115	30.07.2026	633	NA	CONTESTED	NA	NA	U/S 34 OF ARBITRATION & CONCILIATION ACT 1996
22	MS. DEEPA SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	20	SUIT FOR RECOVERY	CS (COMM.)/4/2020	43836	M/S NCI GLOBAL INFRA TECH Vs BANK OF BARODA	Sh. Vikramjit Saini	9910087714	46221	2385	YES	DECREED	NO	NO	SUIT FOR RECOVERY
				SUIT FOR RECOVERY	Counter Claim/25/2021	44445	BANK OF BARODA Vs M/S NCI GLOBAL INFRA TECH	Sh. Navneet Kumar	9717123666	46221	1776	YES	DISMISSED	NO	NO	SUIT FOR RECOVERY
				SUIT FOR RECOVERY	CS (COMM.)/239/2023	45037	ESS DEE INFORMATICS PVT. LTD. Vs RAJ ELECTRONICS	Sh. Navneet Kumar	9717123666	46228	1191	YES	DECREED	NO	NO	SUIT FOR RECOVERY
				PETITION U/S 9 OF ARBITRATION & CONCILIATION ACT	OMP (COMM.)/253/2025	45972	ADITYA BIRLA CAPITAL LIMITED Vs ANIL SHARMA	Sh. Akshat Nayak	NOT AVAILABLE	46232	260	NO	DISPOSED	NO	NO	PETITION U/S 9 OF ARBITRATION & CONCILIATION ACT
23	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH DELHI	12, New Court Block-I	Civil Suit	CS (COMM)/516/2024	45608	M/s Sunbeam Ventures Vs M/s Palsons Derma PVT LTD	Sh. VVSingh	9811180356	46207	599	Yes	DECREED	NA	NA	Suit for Recovery
			12, New Court Block-I	Civil Suit	CS (COMM)/574/2023	45218	UNITED SPIRITS LIMITED Vs M/S SOMLATA WINE & BEER SHOP	Sh. Sidharth Kaushik	41393939	46211	993	Yes	DECREED	NA	NA	Suit for Recovery

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE OF DECISION	DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE OF DISPOSAL (CONTESTED SETTLED)	DATE OF EXECUTION /N DECREE	NUMBER OF DAYS FOR EXECUTION	ACT OF RECOVERY SECTION
			12, New Court Block-I	Civil Suit	CS (COMM)/10/2025	45667	Rubicon Inspection Systems Pvt Ltd Vs Paras Railtech Pvt Ltd	Sh. Devanshu Chauhan	9971420555	46217	550	Yes	DISMISSED	NA	NA	Suit Recovery for
			12, New Court Block-I	Civil Suit	CS (COMM)/298/2023	45063	MOVIE TIMES CINEMAS PVT. LTD. Vs MS. SAROJ TALWAR & ORS.	Sh. Anuj Kumar Garg	9999310742	46220	1157	Yes	DECREED	NA	NA	Suit Recovery for
			12, New Court Block-I	Civil Suit	CS (COMM)/521/2023	45185	M/S MOVIE TIMES CINEMAS PVT LTD Vs SAROJ TALWAR & ORS	Sh. BK Singh	9811167195	46220	1035	Yes	PARTLY DECREED/DISMISS ED	NA	NA	Suit Recovery for
			12, New Court Block-I	Civil Suit	CS (COMM)/531/2023	45190	AHUJA BUILDERS Vs MAK DOORWARE PRODUCTS PVT. LTD.	Sh. Keshav Kumar	9999626126	46224	1034	Yes	DECREED	NA	NA	Suit Recovery for
			12, New Court Block-I	Civil Suit	CS (COMM)/342/2025	45856	Emu Lines Private Limited Vs YOGESH ICHHARAM MAHAJAN	Sh. Uday Kumar	8882303942	46228	372	Yes	DECREED	NA	NA	Suit Recovery for
			12, New Court Block-I	Civil Suit	CS (COMM)/289/2025	45839	Ramkesh Vs Municipal Corporation of Delhi	Sh. Vishal Tanwar	9899769994	46230	391	Yes	DECREED	NA	NA	Suit Recovery for
24	MS. ANURADHA BHARDWAJ, JUDGE (COMMERCIAL COURT)	SOUTH	6, New Court Block-I	Commercial	OMP (COMM) 27/2025	45784	M/S SWARANJIT SINGH VS NTPC LTD	TARUN BHATTI	9953232315	46212	428	-	CONTESTED	-	-	-
			6, New Court Block-I	Commercial	CS (COMM) 372/2023	45086	KRATO HEALTHCARE INDIA PT LTD VS ESI HOSPITAL	VASEEM MIANI	9718443188	46224	1138	-	CONTESTED	-	-	-
			6, New Court Block-I	Commercial	CS (COMM) 564/2024	45646	ZYDUS WELLNESS PRODUCTS DAVAINdia HEALTH MART	GURUSWAMY VSNATRAJ	9811808373	46220	574	-	CONTESTED	-	-	-
			6, New Court Block-I	Commercial	Cs (COMM) 509/2022	44806	THREE ACES GLOBAL VS MAHLE ANAND	UDAY KUMAR	8882303942	46214	1408	-	CONTESTED	-	-	-
25	SH. SANDEEP YADAV	SOUTH	17, New Court Block-I	Commercial	CS (COMM)/103/2023	44979	CANARA BANK VS SMT. SUMAIYA KHAN PROP. OF SUMAIYA CRAFTS	ABDUS SAMAD	9990042642	46231	1252	YES	CONTESTED	NA	NA	SUIT FOR RECOVERY
26	SH. SUDESH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	29, New Court Block-II	Commercial	CS (COMM)/347/2025	45860	M/S AS PACKERS VS GLOBAL CONVERSION MACHINES AND ANR	SANDEEP MISHRA	9991877774	46228	368	YES	CONTESTED	-	-	SUIT FOR RECOVERY
			29, New Court Block-II	Commercial	CS (COMM)/242/2025	45783	M/S VED TRADERS VS WALNUT HEALTH CARES PVT. LTD. AND ORS.	ASHOK KUMAR SINGH	9899337868	46228	445	YES	CONTESTED	-	-	SUIT FOR RECOVERY
			29, New Court Block-II	Commercial	CS (COMM.) 492/2023	45161	STATE BANK OF INDIA VS ASHOK KUMAR	RANI BHARDWAJ	8010410831, 9643680913	46231	1070	YES	CONTESTED	-	-	SUIT FOR RECOVERY

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			29, New Court Block-II	Commercial	CS (COMM.) 478/2022	44796	M/S R.S. SURGICAL PVT. LTD. VS M/S FOCUS IMAGING AND RESEARCH CENTER PVT. LTD.	GAGANPREET CHAWLA AND PUNEET BHARDWAJ	9873705051, 9810891224	46233	437	YES	CONTESTED	-	-	SUIT FOR RECOVERY
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	40, New Court Block-II	Commercial	CS (COMM) 173/2022	44622	Sunil Kumar Vs Acrens Buildwell Ltd. Ors. Through (Sunil Gupta)	Sunil Kumar Sangwan	9810699132	46223	1601	Yes	Decreed	-	-	Suit for Recovery
			40, New Court Block-II	Commercial	CS (COMM) 410/2024	45533	Three Aces Global Logistics P. Ltd. Vs Mectech Process Engineers	Uday Kumar	8882303942	46234	701	Yes	Dismissed	-	-	Suit for Possession & Mandatory Injunction
			40, New Court Block-II	Commercial	OMP (COMM)/50/2025	45934	Rohit D Vs Sundaram Finance	Jitendra Rexwal	9354192919	46221	287	-	Dismissed	-	-	Arbitration & Conciliation Act Section 34
28	MS RAVINDER BEDI, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	18 BLOCK 1	OMP (COMM.)	33/2024	45356	M/S CORNER STORE TECHNOLOGIES PVT LTD Vs M/S AR KAY MEDICOS PVT LTD	MRINAL SINGH	7838396717	46204	848	-	ALLOWED	-	-	
				OMP (COMM.)	116/2019	43773	VASDEV Vs UNION OF INDIA	SANJAY BANSAL	9810959432	46205	2432	-	ALLOWED	-	-	
				OMP (COMM.)	117/2019	43773	VASDEV Vs UNION OF INDIA	SANJAY BANSAL	9810959432	46205	2432	-	ALLOWED	-	-	
				Misc DJ	446/2026	46120	Ms Worldclass Gourmet Foods Pvt Ltd Vs Baba Shri Chand Majik Enterprises	ADV ASHIM SHRIDHAR	9971547353	46209	89	-	DISMISSED	-	-	
				OMP (COMM.)	73/2025	46015	DELHI URBAN SHELTER IMPROVEMENT BOARD Vs GAJENDRA SINGH	MEENAKSHI	9810589773	46211	196	-	DISMISSED AS NON-MAINTAINABLE	-	-	
				Misc DJ	666/2026	46164	MS SYNERGIC TRAILER AND AUTO SOLUTIONS PRIVATE LIMITED Vs MS C B GLOBAL SCIENTIFIC GROUP AND ANR	SHIVAM SHARMA	8295196148	46212	48	-	DISMISSED	-	-	
				OMP (COMM.)	53/2025	45881	JASBIR SINGH KALSI PROPRIETOR OF M/S SEMWAL KALSI ENGINEERS Vs UNION OF INDIA	VIVEKANAND SSEMWAL	9810149231	46214	333	-	ALLOWED	-	-	
				CS (COMM)	898/2023	45202	KULDEEP SINGH Vs DIRECTOR HORTICULTURE	AVINASH KUMAR TYAGI(P),	9899327537	46216	1014	YES	DECREED	N/A	N/A	
				OMP (COMM.)	84/2023	45191	AJA CLOTHING LLP REGD. PARTNERSHIP FIRM THROUGH SPA HOLDER MR. PARTH SAREEN Vs SAROJ MALIK	KARINA HASLJA	9873122945	46220	1029	-	DISMISSED	-	-	
				OMP (COMM.)	4/2024	45300	All About Outdoor Pvt Ltd Vs Arjun Sethi	MOHD IRSHAD(P),	9711009378	46220	920	-	DISMISSED	-	-	
				CS (COMM)	417/2023	45048	KAMAL KUMAR Vs TOHANA FOOD INDUSTRIES	VINAY GARG(P),	9971936251	46223	1175	YES	DISMISSED	N/A	N/A	

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				CS (COMM)	418/2023	45048	NARESH KUMAR Vs VINAY TOHANA FOODGARG(P), INDUSTRIES		9971936251	46223	1175	YES	DISMISSED	N/A	N/A	
				CS (COMM)	28/2020	43839	M/S KKM OVERSEAS PVT LTD Vs M/S SKY CABLE INDUSTRIES	GAURAV HARNAL	N/A	46230	2391	YES	DECREED	N/A	N/A	
29	SH. LALIT KUMAR LD. DJ COMM-02, DJ-COMM-2, SAKET COURTS, NEW DELHI.	SOUTH-EAST	14	Commercial Suit	CS (COMM)/480/2025	03.06.2025	M/S FINE ORGANIC INDUSTRIES LTD. Vs M/S NEXUS EXHIBITIONS PVT. LTD.	ONAGENDER SINGH	9810118877	03.07.2026	395	YES	DISMISSED	-	-	
					CS (COMM)/460/2023	11.05.2023	FASTSURANCE CONSULTANTS PRIVATE LIMITED Vs RAKHISH BAGHEL	YOGESH KUMAR SHARMA	9818930209	16.07.2026	1162	YES	DISMISSED	-	-	
					CS (COMM)/946/2022	16.09.2022	STALWART FACILITIES Vs PRET STUDY BY JANAK FASHIONS PVT LTD	SURABHI CHOPRA	8447852003	27.07.2026	1410	YES	DISMISSED	-	-	
					CS (COMM)/138/2024	02.03.2024	PUNJAB NATIONAL BANK Vs Sai Fabrics Through Its Propreitor Shobit Jeet Kumar Anandt	RANJANA PATHAK	N/A	30.07.2026	880	YES	DECREED	-	-	
30	MS. VRINDA KUMARI, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	20	CS(COMM)	3975/2024	23.12.2024	KELEONE TRADING CO PVT. LTD. V/S KASHVI DESIGNS PVT. LTD.	S.S. RANA & CO.	9818202368	02.07.2026	556	YES	DISMISSED	-	-	
				CS(COMM)	3637/2024	30.08.2024	HOTELBEDS S.L.U V/S HIC DESTINATION MANAGEMENT	UNIVERSAL LEGAL	90.1965E+011	14.07.2026	714	YES	DECREED	-	-	
				OMP(COMM)	29/2025	20.03.2025	J.P. ASSOCIATES V/S NTPC LTD.	BRIJESH KUMAR GOEL	9650990507	21.07.2026	519	YES	PETITION DISMISSED	-	-	
				CS(COMM)	99/2023	27.01.2023	LALA VERMA V/S SIDHARTH BHARDWAJ	CINMOY AND ASSOCIATES	9868088168	22.07.2026	1303	YES	REJECTED	-	-	
				CS(COMM)	267/2023	20.03.2023	GREEN GARDEN SHOP V/S VALSONS	PRACHI VASHISHTH	810240038	29.07.2026	1258	YES	DECREED	-	-	
				CS(COMM)	251/2022	04.03.2022	r.g furnishing v/s seasons furnishing	KANG AND ASSOCIATES	9810199352	30.07.2026	1487	YES	DECREED	-	-	

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				CS(COMM)	315/2019	08.01.2019	body spa international v/s m/s a. S international	VINOD DUBEY	9312211744	31.07.2026	2792	YES	DECREED	-	-	
31	DR. RAKESH KUMAR, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	21	Arbitration and Conciliation Act	OMP (COMM)/57/2025	45901	DELHI DEVELOPMENT AUTHORITY Vs HARDIK GUPTA	DIVIJ SONE(P)	9810072693	46224	323	--	--	--	--	
32	MS. NEELAM SINGH	SOUTH-EAST	22	CS DJ	1113/2019	23-12-2019	GAURAV GERA VS M/S SHIVAPRIYA TRADING AND FIN. CO LTD	VINOD KUMAR	9999976632	04-07-2026	2385	YES	CONTESTED	--	--	
				CS DJ	992/2019	43788	KAMAL GERA VS M/S SHIVAPRIYA TRADING AND FIN. CO LTD	VINOD KUMAR	9999976632	04-07-2026	2385	YES	CONTESTED	--	--	
				CS COMM	84/2025	45686	M/S TRUENORTH TECHNOLOGIES PVT LTD VS BHAGWATI TRADING CO	JYOTI	9999036580	08-07-2026	525	YES	CONTESTED	--	--	
				CS COMM	116/2025	45698	M/S SAI FOODHOUSE PVT LTD VS M/S NEW KUMAR SHOP CSTORE NETWORK PVT LTD	PAWAN MITTAL	9873938816	08-07-2026	513	YES	CONTESTED	--	--	
				OMP COMM	53/2022	44865	QUICKDEL LOGISTICS PVT LTD VS M/S G4 SECURE SOLUTIONS INDIA PVT LTD	MURARI KUMAR & SACHINT KUMAR	9212515045	25-07-2026	1363	YES	CONTESTED	--	--	
				OMP COMM	9/26	46049	JAIPAL SINGH VS DDA	RAJ MANGAL KUMAR	9871211544	25-07-2026	179	YES	CONTESTED	--	--	
				CS COMM	832/2025	45944	ELCOM TRADING VS MANTU MANDAL	BK CHABRA	9810130389	08-07-2026	267	YES	CONTESTED	--	--	
33	MS. NEERA BHARIHOKE, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	23	COMMERCIAL CASE	CS (COMM)/359/2020	09.12.2020	M/S GNC INFRA LLP Vs MACHINE TOOLS AIDS INDIA	ISHAN JAIN	981105362, 9810913860	27-07-2026	2056	YES	DISMISSED ON MERITS / CONTESTED	...		
				U/S 34	OMP (COMM.)/13/2025	04.02.2025	THE INDURE PVT LTD Vs CB Doctor Ventilators Pvt Ltd	VARUN GUPTA	9810476767	15.07.2026	526	YES	DISMISSED/CONTESTED	...		
				COMMERCIAL CASE	CS (COMM)/194/2021	24.03.2021	ROOPINDER SINGH Vs EMAAR MGF LIMITED AND ORS.	MS. VRINDA GUJRAL	9915951353	28.07.2026	1952	YES	ALLOWED/CONTESTED	...		
				COMMERCIAL CASE	CS (COMM)/3594/2024	14.08.2024	Indospirit Beverages Pvt Ltd Vs M/S Ten to Ten Departmental store and Anr	PARVEZ RAHMAN	9899617989	15.07.2026	700	YES	DECREED/CONTESTED	...	...	
				COMMERCIAL CASE	CS (COMM)/543/2025	07.07.2025	STATE BANK OF INDIA Vs BINU RAHIM	SUCHITA DIXIT	8896932838	17.07.2026	375	YES	DISMISSED AS NON-MAINTAINABLE / CONTESTED	...	...	

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				COMMERCIAL CASE	CS (COMM)/1033/2025	15.12.2025	STATE BANK OF INDIA Vs RAJ KUMAR	SUCHITA DIXIT	8896932838	24.07.2026	221	YES	DECREED/CONTESTED			
34	SH. TARUN SAHRAWAT, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	30	OMP (COMM)	OMP (COMM.)/16/2026	46094	Eagle Medical System Pvt Ltd Vs DR MUKESH VERMA	KUNAL	9810074159	46219	125	N/A	DISMISSED	N/A	N/A	
				OMP (I) COMM	OMP (COMM.)/103/2026	(I) 46162	DPAP Architects Vs HOUSING AND URBAN DEVELOPMENT CORPORATION LTD	NISHIT AGRAWAL	7838952060	46219	57	N/A	ALLOWED	N/A	N/A	
35	MS VEENA RANI, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	NIL													
36	SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	NIL													
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	NIL													
38	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL COURT)	NORTH EAST	201, New Building KKD	C.S. (COMM)	24/2026	17-03-2026	RAHMAT ALI Vs KHALID KHAN			03-07-2026	-	-	CONTESTED	No Execution filed till date	-	
				C.S. (COMM)	12/2026	30-01-2026	M/S RAPID ERA PVT LTD Vs M/S ALCORN INDIA PVT LTD			06-07-2026	-	-	CONTESTED	No Execution filed till date	-	
				C.S. (COMM)	50/2021	02-09-2021	MD. FARIYAD ALI Vs M/S BENARA BEARING AND PISTONS LIMITED			20-07-2026	-	-	CONTESTED	No Execution filed till date	-	
				C.S. (COMM)	26/2026	23-03-2026	CHAMAN PRAKASH GUPTA Vs DEEPAK			21-07-2026	-	-	CONTESTED	No Execution filed till date	-	
				C.S. (COMM)	133/2026	10-11-2025	NURUDDIN Vs PAWAN KUMAR GUPTA			23-07-2026	-	-	CONTESTED	No Execution filed till date	-	
				C.S. (COMM)	35/2026	23-04-2026	STATE BANK OF INDIA Vs M/S SRISHTI ENTERPRISES AND ORS			31-07-2026	-	-	CONTESTED	No Execution filed till date	-	
39	SH. PRITAM SINGH, DISTRICT JUDGE (COMMERCIAL COURT)	SHAHDARA	301, New Court Building, SHD/KKD/Delhi	CS (COMMERCIAL)	MISC DJ/1087/2025	03-12-2025	Amrit trading company Vs Shukla Hardware and Machinery Store	JAI KUMAR SINHA	9868204722	06-07-2026	215		ALLOWED	NIL	NIL	
			301, New Court Building, SHD/KKD/Delhi	CS (COMMERCIAL)	MISC DJ/433/2026	24-04-2026	Ms Mohan Infinity Vs Shri Babosa Traders	MANOJ KUMAR	9958395854	08-07-2026	75		DISPOSED	NIL	NIL	
			301, New Court Building, SHD/KKD/Delhi	CS (COMMERCIAL)	CS (COMM)/436/2025	12-07-2025	Raju Singh Vs Ramesh Kumar Sharma	PIYUSH KATYAL	700925528	08-07-2026	366		DECREED	NIL	NIL	

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			301, New Court Building, SHD/KKD/Delhi	CS(COMMERCIAL)	OMP (COMM)/5/2026	18-02-2026	GOVT OF NCT OF DELHI Vs SUDESH KUMAR	PARTYAKSH GUPTA	9910780606	09-07-2026	141		DISMISSED	NIL	NIL	
			301, New Court Building, SHD/KKD/Delhi	CS(COMMERCIAL)	MISC DJ/642/2026	06-06-2026	Ms Chemsynth Drugs And Pharmaceuticals Pvt Ltd Vs KRIVSY PHARMACEUTICALS PVT LTD	R C TIWARI	868118015	09-07-2026	33		DISPOSED	NIL	NIL	
			301, New Court Building, SHD/KKD/Delhi	CS(COMMERCIAL)	CS (COMM)/52/2025	23-01-2025	SHRI SURENDER KUMAR MISHRA Vs MD ASIF	KUNAL MADAN	717468652	25-07-2026	548		DECREED	NIL	NIL	
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDARA	ROOM NO 208	Commercial	CS (COMM)/467/2025	31-07-2025	Bank of Baroda Vs Mawashi Ram	Geetanjali Sharma	8447833470	01-07-2026		Yes	DECREED	Execution not filed	Execution not filed	
			ROOM NO 208	Commercial	CS (COMM)/55/2026	30-01-2026	BANK OF BARODA Vs SHALU	Vijeta Ohri	9818805262	03-07-2026		Yes	DECREED	Execution not filed	Execution not filed	
			ROOM NO 208	Commercial	CS (COMM)/299/2024	18-05-2024	M/s Lion Jeans Vs Arvind Kumar And Sons	Sidhant Dhingra	9650677902	04-07-2026		Yes	DECREED	Execution not filed	Execution not filed	
			ROOM NO 208	Commercial	CS (COMM)/56/2023	04-02-2023	MS SADA SHIV ENTERPRISES THROUGH ITS PROPRIETOR LAJPAT RAI ARORA Vs MOUNTAIN STEEL PVT	Tushar Sharma	9354124731	10-07-2026		Yes	DECREED	Execution not filed	Execution not filed	
			ROOM NO 208	Commercial	CS (COMM)/635/2025	04-11-2025	THE JAMMU AND KASHMIR BANK LTD Through Its Authorized Officer Vs HRIDAY MEENA AND ORS	Jigyasa Rathi	9643638381	24-07-2026		Yes	DECREED	Execution not filed	Execution not filed	
41	SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT	SHAHDARA	303, New Court Building, SHD/KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 301/2026	09.05.2025	SHREE BANKEY BEHARI FABRICS PVT.LTD Vs SUNIT GUPTA PROP RAGE JEANS	IRAKESH NAUTIYAL	9718565756	10.07.2026	427	NO	DECREED	NA	NA	
			303, New Court Building, SHD/KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 648/2024	20.12.2024	SHREE BANKEY BEHARI FABRICS PVT LTD VS SUNIL KUMAR	NEELAM KUMARI MALIK	7303296156	17.07.2026	574	NO	DECREED	NA	NA	
			303, New Court Building, SHD/KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 701/2025	12.12.2025	STATE BANK OF INDIA VS NAVEEN AGGARWAL	SHALINI UPADHYAY	9899408618	29.07.2026	229	NO	DECREED	NA	NA	
42	SH. PAWAN KUMAR MATTO DJ (COMM-04)	SHAHDARA	304	COMMERCIAL	EX. AWARD BY ARB. 63/2025	Indusind bank Ltd Vs SAMEER MALIK	15-12-2025	MANOJ KUMAR	9811133644	06-07-2026	203 DAYS	-	DISMISSED	-		
					CS (COMM)/30/2024	RAJEEV AGGARWAL AND ARCHANA AGGARWAL Vs M/S ESS ESS Kay Engg. Co. Pvt Ltd	11-01-2024	AMREEK SINGH	9312598219	27-07-2026	928 DAYS	-	DISMISSED	Execution not filed till date		
					CS (COMM)/358/2025	AJAY KUMAR Vs MOHD NADEEM	29-05-2025	AKSHAT GUPTA	8860349935	31-07-2026	428 DAYS	-	DECREED	Execution not filed till date		

Sr. No.	Court	District	Court Room	Case Type	Case No.	Date Registration	Petitioner Name Vs Respondent Name	Advocate Mobile Number	Date Decision	No Days For Disposal	Whether Pre-Institution Mediation Took Place	Nature Disposal (Contested Settled)	Date Of Decree / N Execution	No Of Days Section Of Act	
43	SH. DEVENDER KUMAR JANGALIA, DISTRICT JUDGE, COMMERCIAL COURT	NORTH-WEST	406	Civil	CS (COMM.)/91/2018	13-12-2018	ANKIT PURI Vs MERIDIUM TECHNOLOGIES PVT.LTD AND ORS		17-07-2026			Contested			
					CS (COMM.)/144/2019	28-05-2019	KARAMVIR Vs RADHA RAMAN ENTERPRISES		15-07-2026		Contested				
					CS (COMM.)/293/2019	26-07-2019	M/S SULSON OVERSEAS PVT LTD Vs SHIV SHAKTI INTER GLOBE EXPORTS PVT LTD		09-07-2026						
					CS (COMM.)/188/2021	09-03-2021	M/S RISHABH TRADING COMPANY Vs M/S BHOLA OIL MILLS AND ORS.		04-07-2026						
					CS (COMM.)/795/2022	12-10-2022	HVR SOLAR PVT LTD Vs QUIKPOWER INDUSTRIES INDIA LLP		04-07-2026						
					CS (COMM.)/916/2022	01-12-2022	DEVANS MODERN BREWERIES LTD Vs KAVITA SHARMA		29-07-2026						
					CS (COMM.)/287/2023	18-04-2023	GCMC MASALA COMPANY Vs M/S GOYAL BROTHERS AND ORS.		20-07-2026						
					CS (COMM.)/783/2023	13-10-2023	M/S ROYAL TREXIM PVT. LTD. Vs RAM VILAS		10-07-2026						
					CS (COMM.)/222/2024	15-04-2024	M/s Vijender Plastics Vs Hussain Moral Prop. Of Galaxy Footwear		16-07-2026						
CS (COMM.)/559/2024	12-09-2024	CANARA BANK Vs VINAY KUMAR DAWANI AND ANR.		27-07-2026											
44	SH.VINOD YADAV, DISTRICT JUDGE, (COMMERCIAL COURT)	NORTH-WEST	205	Civil	CS (COMM.)/50/2024	27-01-2024	Shailendra Singh Abhinandan Steels VsGAGAN KUMARN.A SHARMA	N.A	11-07-2026	897 DAYS	Yes	Contested	N.A	N.A	RECOVERY
					CS (COMM.)/30/2025	14-01-2025	Dushyant Kaushik Vantex Paints PVT LTD VsSUNIL DUTT	N.A	06-07-2026	539 DAYS	Yes	Contested	N.A	N.A	RECOVERY
					CS (COMM.)/216/2025	01-04-2025	PUNJAB NATIONALPARAS BANK Vs Ajit Kumar Jha AGGARWAL	N.A	07-07-2026	463 DAYS	Yes	Contested	N.A	N.A	RECOVERY
					CS (COMM.)/586/2025	07-08-2025	SUPER PLASTICS Vs M/sSAMIT KUMARN.A SHREE KANHATHAKUR ENTERPRISES	N.A	08-07-2026	336 DAYS	Yes	Contested	N.A	N.A	RECOVERY
45	SH. JAGDISH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	NORTH	NIL												

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	DATE OF DECISION	DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE OF DISPOSAL (CONTESTED SETTLED)	DATE OF EXECUTION / DECREE	NUMBER OF DAYS FOR EXECUTION	ACT SECTION
46	SH. SHAILENDER MALIK DISTRICT JUDGE (COMMERCIAL COURT)	NORTH	NIL													
47	SH. RAJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT-01)	SOUTH WEST	614	COMMERCIAL SUIT	CS(COMM) 363/2025	09.07.2025	SUNITA KANWAR Vs VIRENDER KUMAR	MR. SAMEER SIDHAR	9999918302	01.07.2026	357	NIL	NIL	NIL	NIL	
			614	COMMERCIAL SUIT	CS(COMM) 342/2025	02.07.2025	K K KOHLI ESTATES Vs IDBI BANK AND ORS	MR. MRITUNJAY KUMAR SINGH	9899256892	02.07.2026	365	NIL	NIL	NIL	NIL	
			614	COMMERCIAL SUIT	CS(COMM) 413/2023	02.09.2023	SHIVAM REALTERS PVT LTD Vs INDIAN BANK	MR. MAYANK GAKKHAR	9891394456	04.07.2026	1036	NIL	NIL	NIL	NIL	
			614	COMMERCIAL SUIT	CS(COMM) 444/2025	21.08.2025	INDIAN BANK Vs SHIVAM REALTERS	MR. ANKIT DAGAR	9811399499	04.07.2026	317	NIL	NIL	NIL	NIL	

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE OF DECISION	DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE OF DISPOSAL (CONTESTED SETTLED)	DATE OF EXECUTION /N DECREE	NUMBER OF OFFER EXECUTION	ACT OF DAYS SECTION
			614	COMMERCIAL SUIT	CS(COMM) 67/2023	07.02.2023	SHAMBHU AGRAWAL Vs GLOBUS HOLIDAYS	MR. ARCHIT SINGHAL	9599043045	06.07.2026	1245	NIL				
			614	COMMERCIAL SUIT	CS(COMM) 339/2024	05.07.2024	BEE LOGISTICS SCM PVT LTD Vs TAN PRINTS INDIA PVT LTD	MR. SAURABH KANSAL	9958378565	07.07.2026	730	NIL				
			614	COMMERCIAL SUIT	CS(COMM) 141/2022	01.04.2022	ADMISSION OVERSEAS Vs RAVI NAIK	MR. VARUN BEDI	8285672608	14.07.2026	1565	NIL				
			614	COMMERCIAL SUIT	CS(COMM) 484/2022	10.10.2022	UNION BANK OF INDIA Vs RIWAJ CLOTH HOUSE AND DESIGNER BOUTIQUE	MS. NISHA SETHI SUDAN	7678557312	22.07.2026	1381	NIL				
			614	COMMERCIAL SUIT	CS(COMM) 13/2025	08.01.2025	BRS PACKAGING Vs SHUBHAM PACKAGING INDUSTRIES	MR. GIRISH KUMAR	9811626363	27.07.2026	656	NIL				
48	SH. BALWANT RAI BANSAL DISTRICT JDUGE, COMMERCIAL COURT-02	SOUTH WEST	613	Commercial Suit	CS (COMM)/170/2023	05-08-2022	EKGF KIDSKOOL LLP THROUGH PARTNERS Vs NEETU PRAKASH AND ANOTHER	Dr. Anupama Kr. Mishra	9051112233	46231	1453	DISMISSED			Recovery of money	
			613	Commercial Suit	CS (COMM)/86/2024	14-02-2024	State Bank Of India Vs Dinesh Kumar Donia	Sh. ADAITA KUMAR ROUT	9999132159	46231	895	DECREED			Recovery of money	
			613	Commercial Suit	CS (COMM)/644/2024	13-12-2024	STATE BANK OF INDIA Vs BIJAY PANDIT	Ms. Sweety Sood	9811786067	46228	589	DECREED			Recovery of money	
			613	Commercial Suit	CS (COMM)/17/2025	10-01-2025	Jai Prakash Sharma Vs Sh. Vipin Sharma and ANR	Sh Jai Prakash	9811594594	46220	553	DECREED			Recovery of money	
			613	Commercial Suit	CS (COMM)/359/2025	45843	AMIT CHAURASIA Vs RISHABH BHANDARI	SH Neeraj Kumar	9540614251	46234	391	DECREED			Recovery of money	
			613	Commercial Suit	CS (COMM)/419/2025	45873	ssKYWAYS AIR SERVICES LTD Vs zinnia india	ABHISHEK KUMAR	9891138990	46232	359	DECREED			Recovery of money	
49	SH. GAUTAM MANAN, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH WEST	614	COMMERCIAL SUIT	CS(COMM) 363/2025	09.07.2025	SUNITA KANWAR Vs VIRENDER KUMAR	MR. SAMEER SIDHAR	9999918302	01.07.2026	357	NIL	NIL	NIL	NIL	
			614	COMMERCIAL SUIT	CS(COMM) 342/2025	02.07.2025	K K KOHLI ESTATES Vs IDBI BANK AND ORS	MR. MRITUNJAY KUMAR SINGH	9899256892	02.07.2026	365	NIL	NIL	NIL	NIL	
			614	COMMERCIAL SUIT	CS(COMM) 413/2023	02.09.2023	SHIVAM REALTERS PVT LTD Vs INDIAN BANK	MR. MAYANK GAKKHAR	9891394456	04.07.2026	1036	NIL	NIL	NIL	NIL	
			614	COMMERCIAL SUIT	CS(COMM) 444/2025	21.08.2025	INDIAN BANK Vs SHIVAM REALTERS	MR. ANKIT DAGAR	9811399499	04.07.2026	317	NIL	NIL	NIL	NIL	

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE OF DECISION	DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE OF DISPOSAL (CONTESTED / SETTLED)	DATE OF EXECUTION / DECREE	NUMBER OF DAYS FOR EXECUTION	ACT SECTION
			614	COMMERCIAL SUIT	CS(COMM) 67/2023	07.02.2023	SHAMBHU AGRAWAL Vs GLOBUS HOLIDAYS	MR. ARCHIT SINGHAL	9599043045	06.07.2026	1245	NIL				
			614	COMMERCIAL SUIT	CS(COMM) 339/2024	05.07.2024	BEE LOGISTICS SCM PVT LTD Vs TAN PRINTS INDIA PVT LTD	MR. SAURABH KANSAL	9958378565	07.07.2026	730	NIL				
			614	COMMERCIAL SUIT	CS(COMM) 141/2022	01.04.2022	ADMISSION OVERSEAS Vs RAVI NAIK	MR. VARUN BEDI	8285672608	14.07.2026	1565	NIL				
			614	COMMERCIAL SUIT	CS(COMM) 484/2022	10.10.2022	UNION BANK OF INDIA Vs RIWAJ CLOTH HOUSE AND DESIGNER BOUTIQUE	MS. NISHA SETHI SUDAN	7678557312	22.07.2026	1381	NIL				
			614	COMMERCIAL SUIT	CS(COMM) 13/2025	08.01.2025	BRS PACKAGING Vs SHUBHAM PACKAGING INDUSTRIES	MR. GIRISH KUMAR	9811626363	27.07.2026	656	NIL				
50	SH. AJAY GULATI-I, DISTRICT JUDGE, COMMERCIAL COURT-04	SOUTH WEST	509	CS(Comm)	377/2023	09.08.2023	COMFORT CARE SYSTEMS PVT. LTD THROUGH ITS DIRECTOR YOGESH KUMAR	Richa	9911645882	20.07.2026	1076 Days	Yes	Contested- Decreed			
			509	OMP(Comm)	1/2026	06.01.2026	NIMS UNIVERSITY JAIPUR Vs SERVITOR INTELLIGENCE SERVICES	Sumeet Raj	7838459628	10.07.2026	185 Days	No	Contested- Set Aside			
			509	OMP(Comm)	06/2026	27.02.2026	HASHIM HUSSAIN AND SONSL MIYAANHASHIM HUSSAIN AND SONS THROUGH ITS PARTNER	Anjali Sisodia	9870366826	24.07.2026	147 Days	No	Contested- Dismissed			
			509	OMP(Comm)	16/2025	30.08.2025	SM INDUSTRIAL Vs Ayushi Enterprises	Isafahani Associates	89990067910	30.07.2026	334 Days	No	Contested- Dismissed			